

BEFORE THE NATIONAL GREEN TRIBUNAL
Original Application No. 83/2024 (SZ)

Earlier OA No. 107/2024 (Principal Bench)

In the case of:

News item titled “*Sewage stench drives students of government school out of the classroom in Karnataka’s Hallur*” appearing in The New Indian Express dated 21.12.2023

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Place : Bangalore



Date : 12.08.2024

Advocate for Karnataka State Pollution Control Board
A. Mahesh Chowdhary

BEFORE THE NATIONAL GREEN TRIBUNAL
Original Application No. 83/2024 (SZ)

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In the case of:

News item titled “*Sewage stench drives students of government school out of the classroom in Karnataka’s Hallur*” appearing in The New Indian Express dated 21.12.2023

ACTION REPORT IN COMPLIANCE WITH THE ORDER PASSED BY
THE HON’BLE PRINCIPAL BENCH DATED 05.02.2024

1. At the outset, it is relevant to state that the Hon’ble Principal Bench had taken a suo moto action on the basis of the news item titled “*Sewage stench drives students of government school out of the classroom in Karnataka’s Hallur*” appeared in the New Indian Express dated 21.12.2023.
2. The News item revealed that there was a plot behind the government’s higher primary school at Hallur near Mundgod wherein the sanitary and other waste from the house of the owner of the plot is being discharged and the plot is blocked from all sides. Hence, the stench emanating from the plot had forced the students of the school to attend classes in the open for last three years. Due to this persistent stench, the school's student population has decreased from 200 to 120.
3. The Hon’ble Principal Bench in light of the judgement passed by the Hon’ble Apex Court in Municipal Corporation of *Greater Mumbai v Ankita Sinha & Ors, 2021 SCC OnLine SC 897* has taken the present matter exercising its suo moto power.
4. The Hon’ble Principal Bench vide its order dated 05.02.2024, had directed the Karnataka Pollution Control Board (KSPCB) to conduct the inspection



and to take appropriate remedial measures and accordingly submit the action report before the Registrar of the Southern Bench of the Tribunal. Accordingly the present case having registered the order was communicated by the Head Office to the Zonal Office vide letter dated 17.02.2023 and in light of the same the Karnataka State Pollution Control Board has taken the appropriate steps.

5. On 26.02.2024, KSPCB conducted a detailed inspection at the Government Higher Primary School No. 2, Hallur, Mundgod Taluk – 581349, Uttara Kannada District in the presence of the principal of the afore-said school. The principal of the afore-said school had informed that the layout land was owned by one named Mr Gous Mouiddin Pokaki adjacent to the Government school and that the layout had been made without a proper drainage facility. A copy of the inspection report has been enclosed as **Document No. 1** for the kind perusal of this Hon'ble Court.
6. During the inspection, the Principal of the Government School stated that due to the improper drainage facility, the surrounding sewage generated by the houses was stagnated behind the school and created an unpleasant smell.
7. Aggrieved by the unpleasant smell, the Head Master of the afore-said school had also made a complaint to the Chief Officer of Town Panchayat, Mundgod on 19.12.2023 and accordingly, the news article dated 21.12.2023 came to be published upon which the suo moto action been taken. A copy of the complaint dated 19.12.2023 and response of the Town Panchayat has been enclosed as **Documents No. 2 and 3** for the kind perusal of this Hon'ble Court.
8. It was further found out that based on the complaint dated 19.12.2023, the Assistant Commissioner had immediately inspected the spot and it was observed that, in the drainage, a dog was found dead. Without and delay the municipality cleaning staff were informed to clear the dog and the accumulated waste in the drainage. Copy of the letters sent by the Head



Master and School Development and Monitoring Committee stating that the issue of foul smell created due to the death of the dog near the drainage area has been resolved have been enclosed as **Document No. 4 and 5** for the kind perusal of this Hon'ble Court.

9. During the inspection, the Karnataka State Pollution Control Board had observed the following:
 - i. The cause of the emergence to inspect the premises was the unpleasant smell arising from the spot.
 - ii. Mr. Gous has cleared all the waste blocked in the open drainage area and has also constructed a cement block-lined drainage to ensure easy flow of sewage water.
 - iii. Mr. Gous has also provided a drainage facility behind the school for the proper flow of sewage and the entire stagnated water has been cleaned and low-lying area has been capped with the soil.
 - iv. At present, the Principal of the Government School has informed us that the school is running without any smell nuisance and disturbance from the adjacent area.
10. The Karnataka State Pollution Control Board in compliance with the order passed by the Principal Bench has conducted the spot inspection and it has been found that all the necessary remedial measures have been taken to resolve the issue. As a result, there is now no sewage smell affecting the students at the Government School.
11. The present action report along with all the necessary documents may kindly be taken on record in the interest of justice and equity.

Place : Bangalore



Date : 12.08.2024

**Advocate for Karnataka State Pollution Control Board
A. Mahesh Chowdhary**

BEFORE THE NATIONAL GREEN TRIBUNAL
New Original Application No. (SZ)

Earlier OA No. 107/2024 (Principal Bench)

In the case of:

News item titled "*Sewage stench drives students of government school out of the classroom in Karnataka's Hallur*" appearing in The New Indian Express dated 21.12.202

VERIFYING AFFIDAVIT

I, B.K.Santosh, son of late B. Krishnappa, aged about 55 years, Environmental Officer, the authorized representative of Karnataka State Pollution Board in the instant application do hereby solemnly affirm and state on oath as follows:

1. I am the authorized representative of the Karnataka State Pollution Board in the instant petition. I know the facts of the case and hence swear to this affidavit.
2. I submit that the averments made in para-No. 1 to 11 of the Application are true and correct to the best of my knowledge, information and belief.
3. I state that document 1 to 7 produced, include certified copies and true copies of the originals.

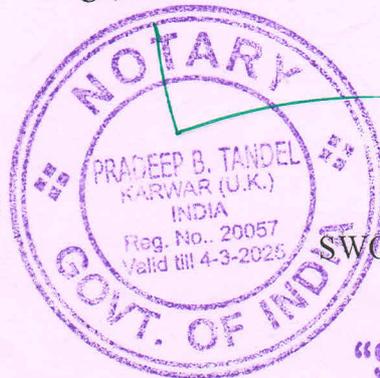
I swear that the contents made out in the above paragraphs 1 to 3 are true and correct to the best of my knowledge, information, and belief.

Identified by
B.K. Santosh
Environmental Officer
DEPONENT
Karnataka State Pollution Control
Board, Karwar

Advocate.

Place: *Karwar*

Date: *12.8.2024*



SWORN TO BEFORE ME

"SWORN BEFORE ME"

P.T.
PRADEEP B. TANDEL
NOTARY
KARWAR, (U.K.)

NO OF CORRECTIONS

12 AUG 2024

Notary

NOTARY REG NO

.....828/2024

**INSPECTION REPORT OF SRI B.K. SANTOSH, ENVIRONMENTAL OFFICER,
KARNATAKA STATE POLLUTION CONTROL BOARD, REGIONAL OFFICE, KARWAR.**

Sl No.	Details	Particulars
1	Name of the incident Spot	Government higher primary school No. 2 Hallur, Mundgod Taluk-581349. Uttar Kannada-District.
2	Date of Inspection	26/02/2024
3	Person Contacted	1. Sri. Nagaraj Nelakonda –Principal. 2. Sri. Vivek – Health Inspector, Town Panchayat Mundgod.

Preamble:

This Office received a letter from Board Office, Bangalore, letter No.PCB/14/NGT-LEA/2024/5886, dated 17/02/2024 (Copy enclosed) stating that, the Hon'ble National Tribunal, Prinicpal Bench, New Delhi, registered a Suo-moto case on basis of the News item titled" Sewage stench drives students of government school out of classroom in Karnataka's Hallur as appeared in the New Indian Express, Dated 21/12/2023. In this regards, it was directed to conduct the spot inspection and to submit the detailed report to Hon'ble Tribunal with a copy to SEO.

Based on the directions, this office Environmental Officer inspected the incient spot on 26/02/2024 along with Prinicpal of Government higher primary school No. 2 Hallur, Mundgod, and Health Inspector Town Panchayat, Mundgod.

The Prinicpal of Government higher primary school No. 2 Hallur, Mundgod Taluk informed that, the layout land owned by Mr. Gous Mouiddin Pokaki adjacent to the Government higher primary school No. 2 Hallur has made layout without proper drainage facility. In view of this, surrounding sewage generated by the houses was stagnated behind the school and created nuisance and unpleasant smell due to the death of the dog. Further, District Lokayukta and Superintendent of Police, Uttar Kannada, Karwar had visited the spot (photographs enclosed).

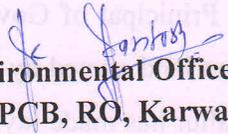
There was a compliant on unpleasant smell emanating from the open drainge behind the Government higher primary school No. 2 Hallur within TP limit Mundgod and in this regard, The Head Master of the school has submitted the request letter to Chief Officer, Town Panchayat Mundgod, dated; 19/12/2023

and also News has published in the "The New Indian Express" dated: 21/12/2023 regarding the unpleasant smell from the open drainage behind the Government higher primary school No. 2 Hallur. Based on the complaint received on 19/12/2023, the Assistant Commissioner, Assistant Commissioner's Office, Sirsi had immediately inspected the spot and it was observed that, in the drainage a dog was found dead, without delay the Municipality cleaning staffs were informed to clear the dead dog and also directed to clean the waste accumulated in the drainage. The layout land behind the school belongs to the Mr.Gous Mouiddin Pokak, on enquiry the Prinicpal of Government higher primary school No. 2 Hallur, Mundgod informed that, TP-Mundgod has issued the notice to the owner of the private layout to incorporate the septic tank and soak pit and not to leave any sewage to the outside premises.

The following observations were made during the inspection of the incident spot:

- 1) As observed during inspection, the cause for the emergence of the unpleasant smell was cleared from the spot.
- 2) At present, layout authority Mr.Gous Mouiddin Pokaki had cleared all the wastes that were blocked in the open drainage and constructed cement block lined drainage newly and made arrangement to easy flow of sewage water.
- 3) Mr.Gous Mouiddin Pokaki has provided a drainage facility behind the school for proper flow of sewage and the entire stagnanated water has been cleaned and low lying area was capped with soil.
- 4) During inspection, Prinicpal of Government higher primary school No. 2 Hallur, Mundgod informed that, now the school is running without any smell nuisance/disturbance from the adjacent area.

Photos were taken during inspection and documents are enclosed.


**Environmental Officer,
KSPCB, RO, Karwar**













Sub: Regarding the actions not taken by the Town Panchayat to address the excessive stench generated from the drain behind the school

In connection with the above matter, on December 9, 2023, an excessive stench was coming from the drain behind the Government Senior Primary School. The smell was so unbearable that the students had to sit outside on the ledge to listen to their lessons. The issue was immediately reported to the town panchayat. Subsequently, junior health officers and staff from the town panchayat arrived to inspect the situation. They discovered a dead dog in the drain, which was causing the unpleasant smell. The dead dog has since been removed. Additionally, steps have been taken to mitigate the odor by sprinkling bleaching powder around the area.

There is a private layout belonging to Gausamuddin Pokaki behind the school. Currently, there is no connecting drain to allow fresh water from this layout to flow smoothly, and it has been observed that wastewater from the houses is being discharged into the raw drain behind the school. The owner of the said layout is required to immediately construct an appropriate drainage system on their property and take steps to prevent the discharge of wastewater.

Thank You

Place: Mandagoda

Date: 19.12.2023

Yours Sincerely

Headmaster
Government Senior Primary School
Mundagoda



Phone:-08301-222127, Fax : 222427

ಪಟ್ಟಣ ಪಂಚಾಯತ ಕಾರ್ಯಾಲಯ, ಮುಂಡಗೋಡ (ಉ.ಕ)

TOWN PANCHAYAT OFFICE, MUNDGOD (U.K) - 581 349

E-mail ID:- tpmundgod@yahoo.co.in,

Website: www.mundagodtown.gov.in

ಕ್ರ.ಸ.ಪ.ಪಂ.ಮು:ನೈ:ವಿ:ವಿ:2023-24

ದಿನಾಂಕ: 20-12-2023

ಗೆ.

ಮಾನ್ಯ ಸಹಾಯಕ ಆಯುಕ್ತರು
ಸಹಾಯಕ ಆಯುಕ್ತರ ಕಾರ್ಯಾಲಯ
ಶಿರಸಿ, ಉತ್ತರ ಕನ್ನಡ

ಮಾನ್ಯರೇ.

ವಿಷಯ : ಸರಕಾರಿ ಹಿರಿಯ ಪ್ರಾಥಮಿಕ ಶಾಲೆ, ಹಳೂರ ಶಾಲೆಯ ಹಿಂಭಾಗದಲ್ಲಿರುವ ಇರುವ
ಚರಂಡಿಯಿಂದ ದುರ್ವಾಸನೇ ಬರುವ ಕುರಿತು ದಿನಪತ್ರಿಕೆಯಲ್ಲಿ ಬಂದ
ವರದಿಯ ಬಗ್ಗೆ ಪಾಲನಾ ವರದಿ ಸಲ್ಲಿಸುವ ಕುರಿತು.

ಉಲ್ಲೇಖ : ದಿನಾಂಕ : 20-12-2023 ರ ದಿನಪತ್ರಿಕೆಗಳಲ್ಲಿ ಪ್ರಕಟಗೊಂಡ ವರದಿ

ಈ ಮೇಲಿನ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಉಲ್ಲೇಖದನ್ವಯ ದಿನಾಂಕ:20-12-2023 ರಂದು ಕೆಲವು ದಿನಪತ್ರಿಕೆಗಳಲ್ಲಿ ಮುಂಡಗೋಡ ಪಟ್ಟಣ ಪಂಚಾಯತ ವ್ಯಾಪ್ತಿಯಲ್ಲಿ ಬರುವ ಸರಕಾರಿ ಹಿರಿಯ ಪ್ರಾಥಮಿಕ ಶಾಲೆ, ಹಳೂರ ಶಾಲೆಗೆ ತಾಗಿ ಇರುವ ಚರಂಡಿಯಿಂದ ದುರ್ವಾಸನೆ ಬರುವ ಹಿನ್ನೆಲೆಯಲ್ಲಿ ಶಾಲೆಯ ಆವರಣದಲ್ಲಿ ಮಕ್ಕಳಿಗೆ ಪಾಲ ಮಾಡಲಾಗುತ್ತಿದೆ ಎಂಬ ವಿವಿಧ ಶಿಕ್ಷಕಿಯಡಿ ವರದಿಯನ್ನು ಪ್ರಕಟಿಸಲಾಗಿರುತ್ತದೆ. ಆದರೇ ದಿನಾಂಕ 19-12-2023 ರಂದು ಶಾಲಾ ಮುಖ್ಯಸ್ಥರು ಹಾಗೂ ಸಾರ್ವಜನಿಕರ ದೂರಿನ ಮೇರೆಗೆ ಅದೇ ದಿನ ತಕ್ಷಣ ಸ್ಥಳ ಬೇಟೆ ನೀಡಿ ಪರಿಶೀಲಿಸಲಾಗಿರುತ್ತದೆ. ಸದರಿ ಶಾಲೆಯು ಖಾಸಗಿ ಮಾಲಕತ್ವದ ಲೇಔಟಿ ನಿವೇಶನಕ್ಕೆ ತಾಗಿ ಇದ್ದು, ಅಲ್ಲಿರುವ ಕೆಲವು ಮನೆಗಳಿಂದ ಬರುವ ತ್ಯಾಜ್ಯ ನೀರು ಹರಿದು ಹೋಗುವ ಸ್ಥಳದಲ್ಲಿ ನಾಯಿ ಸತ್ತಿರುವುದು ಕಂಡುಬಂದಿದ್ದು ಇದರಿಂದಾಗಿ ಶಾಲೆಯು ಪಕ್ಕದಲ್ಲಿ ಇರುವವರಿಂದ ನಾಯಿ ಸತ್ತ ದುರ್ವಾಸನೆ ಹರಡಿರುವುದು ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಕೂಡಲೇ ಸದರಿ ಸತ್ತ ನಾಯಿಯನ್ನು ನಮ್ಮ ಕಚೇರಿ ನೈರ್ಮಲ್ಯ ಸಿಬ್ಬಂದಿಗಳಿಂದ ತೆರವುಗೊಳಿಸಲಾಗಿರುತ್ತದೆ. ಅಲ್ಲದೇ ಸ್ಥಳದ ಸುತ್ತಲೂ ಮೇಲಾಫಿನ್ ಪೌಡರ್ ಸಿಂಪಡಿಸಿ ದುರ್ವಾಸನೆ ಬರದಂತೆ ಕ್ರಮ ವಹಿಸಲಾಗಿದೆ.

ಶಾಲೆಯ ಹಿಂದೆ ಗೌನಮೋಡ್ಲಿನ್ ಪೋಕಾಕಿ ಎಂಬುವವರ ಖಾಸಗಿ ಲೇಔಟಿ ಇದ್ದು, ಸದರಿ ಲೇಔಟಿನಲ್ಲಿ ಹಾದೂ ಹೋಗುವ ತಾಜ್ಯ ನೀರು ಸರಾಗವಾಗಿ ಹರಿದುಹೋಗಲು ಕನೆಕ್ಟಿಂಗ್ ಚರಂಡಿ ವ್ಯವಸ್ಥೆ ಮಾಡಿರುವುದಿಲ್ಲ ಹಾಗೂ ಮನೆಗಳ ನೀರನ್ನು ಶಾಲೆಯ ಹಿಂದಿರುವ ಕಚ್ಚಾ ಗದಾರದಲ್ಲಿ ಚಿಟ್ಟಿದ್ದು ಕಂಡುಬಂದಿರುತ್ತದೆ. ಸದರಿ ಲೇಔಟಿ ಮಾಲಕರಿಗೆ ಈಗಾಗಲೇ ಕೂಳೆ ನೀರನ್ನು ಚರಂಡಿಗೆ ಹರಿಡದೆ ತಮ್ಮ ಮಾಲಕತ್ವದ ಜಾಗೆಯಲ್ಲಿ ತಕ್ಷಣವೇ ಇಂಗು ಗುಂಡಿ ನಿರ್ಮಿಸಿಕೊಂಡು ತ್ಯಾಜ್ಯ ನೀರನ್ನು ಹೊರಚಡದಂತೆ ಕ್ರಮವಹಿಸಲು ನೋಟಿಸ್ ನೀಡಲಾಗಿರುತ್ತದೆ.

ಅಲ್ಲದೇ ಪಟ್ಟಣ ಪಂಚಾಯತದಿಂದ ಸದರಿ ಸ್ಥಳವನ್ನು ಸ್ವಚ್ಛಗೊಳಿಸಿ ದುರ್ವಾಸನೆ ಬಾರದಿರುವ ಬಗ್ಗೆ ಕ್ರಮವಹಿಸಿರುತ್ತಾರೆಂದು ಶಾಲೆಯ ಮುಖ್ಯಸ್ಥರು ಅಜಿತ ಹೇಳಿಕೆಯನ್ನು ನೀಡಿರುತ್ತಾರೆ.

ಮುಂದುವರೆದು ಈ ಕುರಿತು ಸದರಿ ಸ್ಥಳವನ್ನು ಸ್ವಚ್ಛಗೊಳಿಸಿರುವ ಬಗ್ಗೆ ಛಾಯಾ ಚಿತ್ರಗಳನ್ನು ಮತ್ತು ಶಾಲಾ ಮುಖ್ಯಸ್ಥರು ನೀಡಿದ ಅಜಿತ ಹೇಳಿಕೆಯನ್ನು ಈ ಪತ್ರದೊಂದಿಗೆ ಲಗತ್ತ ಇಟ್ಟು ತಮ್ಮ ಆದ್ಯ ಗಮನಕ್ಕೆ ಸಾದರಪಡಿಸಿದೆ.

ಧನ್ಯವಾದಗಳೊಂದಿಗೆ.

ರವಾನೆ ಗೆ.ಮಾಸ್ತರು,

ಧರ್ಮಲ. ೦ ಕಚೇರಿ, ಮುಂಡಗೋಡ.

20/12/2023

ತಮ್ಮ ವಿಶ್ವಾಸಿ

ಮುಖ್ಯಸ್ಥಾಧಿಕಾರಿ
ಪಟ್ಟಣ ಪಂಚಾಯತ ಮುಂಡಗೋಡ

ಪ್ರತಿಯನ್ನು ಮಾಹಿತಿಗಾಗಿ ಮಾನ್ಯ ತಹಶೀಲ್ದಾರರು, ಮುಂಡಗೋಡ ರವರಿಗೆ ಆದರ ಪೂರ್ವಕವಾಗಿ ಸಲ್ಲಿಸಿದೆ.

TOWN PANCHAYAT OFFICE, MUNDOD (U.K)- 581 349

Kr.S.P.P.M.Mu:Naivi:Viv:2023-24

Date: 20-12-2023

To
Hon'ble Assistant Commissioner
Office of the Assistant Commissioner
Shirsi, Uttara Kannada

Respected

Sub: Regarding the submission of the custody report concerning the newspaper report about the stench emanating from the drain located behind Government Senior Primary School, Halura
Ref: Report published in daily dated : 20-12-2023

Regarding the above matter, reference date: On 20-12-2023, reports were published in several newspapers under various headlines, stating that children are being taught on the premises of Government Senior Primary School, Halura, under the jurisdiction of Mundagoda Town Panchayat, amid a stench coming from the sewer. However, on 19-12-2023, the Headmaster of the school, following a public complaint, conducted an immediate inspection of the area on the same day. It was found that the school is adjacent to a privately owned layout where a dead dog was discovered at the location where wastewater from some houses flows. The presence of the dead dog was contributing to the odor, which was affecting the school. The dead dog has since been removed by our office sanitation staff. Additionally, steps have been taken to mitigate the unpleasant smell by sprinkling melathin powder around the area.

There is a private layout belonging to Gausamuddin Pokaki behind the school. Currently, there is no connecting drain to allow fresh water from this layout to flow smoothly, and it has been observed that wastewater from the houses is being discharged into the raw drain behind the school. The owner of the said layout is required to immediately construct an appropriate drainage system on their property and take steps to prevent the discharge of wastewater. A notice has been issued to mandate action against the discharge of wastewater.

Also, the head of the school has given a written statement that the town panchayat will clean the said place and take action to prevent bad smell.

Further in this regard, the photographs and the written statement given by the school principal regarding the cleaning of the said place have been attached with this letter and brought to their attention.

Thank You

Despatch
Clerk
Tahsildar Office, Mundagode

Yours Sincerely

Chief Officer
Town Panchayat Mundagode

Copy forwarded to Tahsildar, Mundagoda for information

ಪಟ್ಟಣ ಪಂಚಾಯತ್ ಕಾರ್ಯಾಲಯ, ಮುಂಡಗೋಡ (U.K.)

TOWN PANCHAYAT OFFICE, MUNDGOD (U.K) - 581 349

E-mail ID: munndgod@vsnl.com

Website: www.mundgodtown.org.uk

ಕ್ರ.ಸ.ಪಂ.ಮು:ನೈ:ದಿ:ವ:2023-24

ದಿನಾಂಕ: 20-12-2023

ನೋಟಿಸು

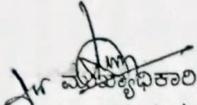
ವಿಷಯ : ತಮ್ಮ ಮಾಲೀಕತ್ವದ ಜಾಗೆಯಲ್ಲಿ ತಕ್ಷಣವೇ ಇಂಗು ಗುಂಡಿ ನಿರ್ಮಿಸಿಕೊಂಡು ತ್ಯಾಜ್ಯ ನಿರನ್ನು ಹೊರಚಡದಂತೆ ಕ್ರಮವಹಿಸುವ ಕುರಿತು.

ಉಲ್ಲೇಖ : 1) ಮುಖ್ಯಾಧ್ಯಪಕರು, ಸರಕಾರಿ ಹಿರಿಯ ಪ್ರಾಥಮಿಕ ಶಾಲೆ, ಹಳೂರು ರವರ ಅರ್ಜಿ

ದಿನಾಂಕ : 19-1-2023

2) ದಿನಾಂಕ 20-12-2023 ರ ಪತ್ರಿಕಾ ವರದಿ.

ಈ ಮೇಲಿನ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಉಲ್ಲೇಖದನ್ವಯ ಸರಕಾರಿ ಹಿರಿಯ ಪ್ರಾಥಮಿಕ ಶಾಲೆ, ಹಳೂರು ಹಿಂದಿರುವ ತಮ್ಮ ಲೇಔಟ್‌ನಲ್ಲಿ ತಾಜ್ಯ ನಿರು ಸರಾಗವಾಗಿ ಹಲಿಮಹೋಗಲು ಕನೆಕ್ಟಿಂಗ್ ಚರಂಡಿ ವ್ಯವಸ್ಥೆ ಮಾಡಿರುವುದಿಲ್ಲ ಹಾಗೂ ಮನೆಗಳ ನಿರನ್ನು ಶಾಲೆಯ ಹಿಂದಿರುವ ಕಟ್ಟಾ ಗಟಾರದಲ್ಲ ಣ್ಣಿದ್ದು ಸ್ಥಳ ಪರಿಶೀಲನೆ ಸಮಯದಲ್ಲಿ ಕಂಡುಬಂದಿರುತ್ತದೆ, ಇದರಿಂದ ಸರಕಾರಿ ಹಿರಿಯ ಪ್ರಾಥಮಿಕ ಶಾಲೆಯ ಮಕ್ಕಳಿಗೆ ವಿಧ್ಯಾಭ್ಯಾಸ ಮಾಡಲು ತೊಂದರೆಯಾಗುತ್ತಿದ್ದು ತಕ್ಷಣ ಸದರಿ ಲೇಔಟ್ ಕೊಳಚೆ ನಿರನ್ನು ಚರಂಡಿಗೆ ಹರಿಚಡದ ತಮ್ಮ ಮಾಲೀಕತ್ವದ ಜಾಗೆಯಲ್ಲಿ ತಕ್ಷಣವೇ ಇಂಗು ಗುಂಡಿ ನಿರ್ಮಿಸಿಕೊಂಡು ತ್ಯಾಜ್ಯ ನಿರನ್ನು ಹೊರಚಡದಂತೆ ಕ್ರಮವಹಿಸಲು ಈ ಮೂಲಕ ತಿಳಿಸಿದೆ. ತಪ್ಪಿದ್ದಲ್ಲಿ ಕಾನೂನು ರೀತಿ ಕ್ರಮವಹಿಸಲಾಗುವುದು ತಿಳಿಯಲಿ.


ಪಟ್ಟಣ ಪಂಚಾಯತ್ ಮುಂಡಗೋಡ

ಗೆ,

ಗೌಸಮೋದ್ದೀನ್ ಪೋಕಾಕಿ
ಕಿಲ್ಲ ಓಣಿ, ಮುಂಡಗೋಡ

o/c Pm

TOWN PANCHAYAT OFFICE, MUNDOD (U.K)- 581 349

Kr.S.P.P.M.Mu:Naivi:Viv:2023-24

Date: 20-12-2023

NOTICE

Sub: Regarding taking steps to prevent discharge of waste water by immediately constructing an drainage system in their owned land

Ref: (1) Headmaster, Government Higher Primary School, Haluru Application dated 19-1-2023
(2) Circular dated 20.12.2023

In relation to the above matter, it was found during a site inspection that the private layout belonging to you, behind Government Senior Primary School, Halur, lacks proper connecting drains for the smooth flow of fresh water. Consequently, house water is being discharged into the raw drain behind the school, which creates difficulties for the children of Government Senior Primary School in their studies. Although the sewage from the said layout is being promptly removed, it is necessary for you to take immediate measures to prevent wastewater from being discharged into the drain. You are directed to construct an on your property to manage the wastewater properly. Please be advised that legal action will be taken if these measures are not implemented.

Chief Officer
Town Panchayat Mundagode

To
Gausamuddin Pokaki
Kille Oni, Mundagoda

ಇಂದ

ಮುಖ್ಯೋಪಾಧ್ಯಾಯರು ಹಾಗೂ

ಎಸ್ ಡಿ ಎಮ್ ಸಿ ಅಧ್ಯಕ್ಷರು / ಸದಸ್ಯರು

ಸ ಹಿ ಪ್ರಾ ಶಾಲೆ ನಂ 02 ಹಳೂರ ಮುಂಡಗೋಡ

ವಿಷಯ :

ದಿ 19/12/2023 ರಂದು ಶಾಲೆಯಲ್ಲಿ ಚರಂಡಿ ವಾಸನೆ ಸಹಿಸದೇ ಮಕ್ಕಳು ಹೊರಗೆ ಕುಳಿತು ಪಾಠ ಕೇಳಿದ ಪ್ರಕರಣ ಬಗ್ಗೆ..

ಮಾನ್ಯರೇ

ಈ ಮೇಲಿನಂತೆ ಆ ದಿನ ಶಾಲೆಯ ಹಿಂದಿನ ಚರಂಡಿಯಿಂದ ಬಂದ ಅತಿಯಾದ ಗಬ್ಬು ವಾಸನೆಯಿಂದ ಮಕ್ಕಳು ಶಾಲೆ ಕಟ್ಟಿ ಹಾಗೂ ಅಂಗಳದ ನೆರಳಿನಲ್ಲಿ ಕುಳಿತು ಪಾಠ ಕೇಳಿದರು ನಂತರ ಪಟ್ಟಣ ಪಂಚಾಯಿತಿಯ ಸಿಬ್ಬಂದಿಗಳು ಬಂದು ಚರಂಡಿಯಲ್ಲಿ ಬಿದ್ದು ನಾರುತಿದ್ದ ಸತ್ತ ನಾಯಿಯ ಕಳಬರಹವನ್ನು ತೆಗೆದು ಸ್ವಚ್ಛಮಾಡಿ ಚರಂಡಿಗೆ ಬ್ಲಿಚಿಂಗ್ ಪೌಡರ್ ಹಾಕಿ ಮಣ್ಣು ಮುಚ್ಚಿ ನೀರು ಬೇರೆಕಡೆ ಹರಿದು ಹೋಗುವಂತೆ ಮಾಡಿ ತಾತ್ಕಾಲಿಕ ಪರಿಹಾರ ಮಾಡಿದರು ಈಗ ದಿನಾಂಕ 09/02/2024 ಕೈಪಕ್ಕಾ ಗಟಾರ ನಿರ್ಮಿಸಿ ಶಾಶ್ವತವಾಗಿ ಪರಿಹಾರ ಒದಗಿಸಿರುತ್ತಾರೆ.

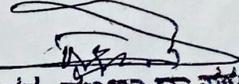
ಈ ಬಗ್ಗೆ ಪ್ರಕರಣದ ಸಮಗ್ರ ವರದಿಯನ್ನು ಚಿತ್ರ ಸಹಿತ ಜೋಡಿಸಿ ಇದರೊಂದಿಗೆ ಲಗತ್ತಿಸಿರುತ್ತೇವೆ

ಧನ್ಯವಾದಗಳು

ಸ್ಥಳ : ಮುಂಡಗೋಡ

ದಿನಾಂಕ : 20/02/2024

ಇಂತಿ ತಮ್ಮ ವಿಶ್ವಾಸಕರು


ಸಚಿವರನ್ನು ಮುಖ್ಯೋಪಾಧ್ಯಾಯರು
ಗಟಾರ ಹಿಂದು ವಾಡಮಹ ಶಾಲೆ ನಂ.2
ಮುಂಡಗೋಡ (ಉ.ಕ.)

From
The Headmaster and
SDMC Chairman/Member
Government Senior Primary School
No 02 Halur Mundagoda

Sub: On 19/12/2023, about the case of children sitting outside and listening to the lesson in the school without being able to bear the smell of sewage.

Respected

On the aforementioned day, the excessive stench coming from the drain in behind of the school caused the children to sit in the shade of the school fence and yard. Subsequently, the town panchayat staff arrived, removed the dead dog that had fallen into the drain, cleaned the area, added bleaching powder to the drain, covered it with soil, and redirected the water flow to provide an immediate solution. As of 09/02/2024, a sewer system will be constructed to provide a permanent solution. A comprehensive report of the case is attached herewith along with a picture.

Thank You

Place: Mandagoda
Date: 20.02.2024

Yours Sincerely

Headmaster
Government Senior Primary School
Mundagoda

ಸರ್ಕಾರಿ ಹಿರಿಯ ಪ್ರಾಥಮಿಕ ಶಾಲೆ ನಂ. 2 (ಹಳೂರು) ಮುಂಡಗೋಡ ಶೈ.ಜಿ-ಶಿರಸಿ, ಉತ್ತರ ಕನ್ನಡ

ದಿನಾಂಕ: 19/12/2023 ರಂದು ಶಾಲೆಯಲ್ಲಿ ನಡೆದ ಘಟನೆ ಬಗ್ಗೆ ಎಸ್.ಡಿ.ಎಮ್.ಸಿ ದೃಢೀಕರಣ ಪತ್ರ.

ದಿನಾಂಕ: 19/12/2023 ಮಂಗಳವಾರ ಪ್ರತಿದಿನದಂತೆ 9-20 ಕ್ಕೆ ಶಾಲೆ ಪ್ರಾರ್ಥನೆ ಮಾಡಿ ಮಕ್ಕಳೆಲ್ಲಾ ತರಗತಿ ಕೋಣೆಗಳಿಗೆ ತೆರಳುತ್ತಿದ್ದರು ಆಗ ಮಕ್ಕಳು, ಶಿಕ್ಷಕರು ಸರ್ ಇವತ್ತು ಯಾಕೋ ಶಾಲೆ ಹಿಂದಿನ ಚರಂಡಿಯಿಂದ ಕೋಣೆಯಲ್ಲಿ ವಿಪರೀತ ಗಬ್ಬು ವಾಸನೆ ಬರುತ್ತಿದೆ. ಈ ವಾಸನೆಯನ್ನು ಸಹಿಸಲು ಸಾಧ್ಯವಾಗುತ್ತಿಲ್ಲ. ಹಾಗಾಗಿ ನಾವು ಇವತ್ತು ಹೊರಗೆ ಕಟ್ಟೆ ಮೇಲೆ ಕುಳಿತು ಪಾಠ ಕೇಳುತ್ತೇವೆ. ಎಂದು ಹೊರಬಂದು ಕುಳಿತರು ಆಗ ಮುಖ್ಯ ಶಿಕ್ಷಕರು ಎಸ್.ಡಿ.ಎಮ್.ಸಿ ಅಧ್ಯಕ್ಷರಿಗೆ ಮತ್ತು ಶಾಲಾ ಪದ ನಿಮಿತ್ತ ಸದಸ್ಯ ಶ್ರೀಮತಿ ನಿರ್ಮಲಾ ಬೆಂಡ್ಲಗಟ್ಟಿ(ಪ.ಪಂ) ಸದಸ್ಯರಿಗೆ ಮತ್ತು ಶಿಕ್ಷಣ ಇಲಾಖೆ ಅಧಿಕಾರಿಗಳಿಗೆ ಈ ವಿಷಯ ಮುಟ್ಟಿಸಿದ್ದಾರೆ. ಆಗ ಅವರು ಶಾಲೆಗೆ ಬಂದು ಶಾಲೆ ಹಿಂದಿನ ಚರಂಡಿ ವಾಸನೆ ಗಮನಿಸಿದ್ದಾರೆ. ಆಗ ಹಾಜರಿದ್ದ ಮುಖ್ಯ ಶಿಕ್ಷಕರು, ಶಾಲಾ ಅಧ್ಯಕ್ಷರು, ಸದಸ್ಯರು ಹಾಗೂ ಸೇರಿದ ಪಾಲಕರು ತಕ್ಷಣ ಪಟ್ಟಣ ಪಂಚಾಯತಿಗೆ ಸುದ್ದಿ ಮುಟ್ಟಿಸಿದ್ದಾರೆ. ಆಗ ಪಟ್ಟಣ ಪಂಚಾಯತನ ಕಿರಿಯ ಆರೋಗ್ಯ ಅಧಿಕಾರಿಗಳು ಮತ್ತು ಸಿಬ್ಬಂದಿಗಳು ಬಂದು ಪರಿಶೀಲಿಸಿದಾಗ ಅಲ್ಲಿ ಚರಂಡಿಯಲ್ಲಿ ಒಂದು ನಾಯಿ ಸತ್ತುಬಿದ್ದು ಕೊಳೆತು ನಾರುತ್ತಿತ್ತು ಅದನ್ನು ಅವರು ತೆಗೆದಾಗ ವಾಸನೆ ಕಡಿಮೆ ಆಯಿತು ಆಗ ಮಕ್ಕಳೆಲ್ಲ 11-30 ಕ್ಕೆ ತರಗತಿ ಕೋಣೆಗೆ ತೆರಳಿದ್ದಾರೆ.

ಮಾನ್ಯರೇ, ನಮ್ಮ ಶಾಲೆಯ ಹಿಂದೆ ಶ್ರೀ ಗೌಸಮೋದ್ದೀನ ಪೋಕಾಕಿ ಇವರ ಲೇ ಔಟಿನ ನೀರನ್ನು ಹಾಗೂ ತಮ್ಮ ಬಾಡಿಗೆ ಮನೆಗಳ ಶೌಚಾಲಯದ ನೀರನ್ನು ಸರಿಯಾಗಿ ವಿಲೇವಾರಿ ಮಾಡಿ ಮುಂದೆ ಸಾಗಿಸದೇ ಶಾಲೆ ಹಿಂದೆ ನಿಲ್ಲುವಂತೆ ಮಾಇರುವುದರಿಂದ 2 ವರ್ಷಗಳಿಂದ ಅಲ್ಲಿಂದ ಆಗಾಗ ಕೊಳಕು ವಾಸನೆ ಶಾಲೆಯಲ್ಲಿ ಬರುವಂತೆ ಮಾಡಿರುತ್ತಾರೆ. ನಾವು ಈ ಬಗ್ಗೆ ಪಟ್ಟಣಪಂಚಾಯತ ಗಮನಕ್ಕೆ ತಂದು ವನಂತಿ ಮಾಡಿದರೂ ಪರಿಹಾರವಾಗಿಲ್ಲ. ಹಾಗಾಗಿ ಇದೇ ಸಂದರ್ಭ ನೋಡಿ ಎಸ್.ಡಿ.ಎಮ್.ಸಿ, ಸದಸ್ಯರು ಮತ್ತು ಪಾಲಕರು ಸೇರಿ ಪತ್ರಕರ್ತರಿಗೆ ವಿಷಯ ಮುಟ್ಟಿಸಿದ್ದಾರೆ ಮಕ್ಕಳು ಹೊರಗೆ ಕುಳಿತ ಬಗ್ಗೆ ಕಾರಣ ತಿಳಿಸಿದ್ದಾರೆ. ಹಾಗೂ ಚರಂಡಿ ಸಮಸ್ಯೆ ಪರಿಹಾರಕ್ಕೆ ಆಗ್ರಹಿಸಿದ್ದಾರೆ. ಈ ಪರಿಸ್ಥಿತಿ ಗಮನಿಸಿದ ಪಟ್ಟಣ ಪಂಚಾಯತನ ಸಿಬ್ಬಂದಿಗಳು ಜೆ.ಸಿ.ಬಿ ತಂದು ಗಟಾರು ಮುಚ್ಚಿ ನೀರನ್ನು ಬೇರೆ ಮಾರ್ಗದಲ್ಲಿ ಸಾಗಿಸಿ ತತ್ಕಾಲಿಕ ವ್ಯವಸ್ಥೆ ಮಾಡಿದ್ದರು ಇದೇ ಘಟನೆ ಬಗ್ಗೆ ಪತ್ರಿಕೆಯಲ್ಲಿ ದಿನಾಂಕ 20/12/2023 ರಂದು ವರದಿಯಾಗಿದೆ.

ಮಾನ್ಯರೇ ಈಗ ಶಾಶ್ವತವಾಗಿ ಪಕ್ಕಾಟಾರ ನಿರ್ಮಿಸಿ ನೀರು ಶಾಶ್ವತವಾಗಿ ಹರಿದು ಹೋಗುವಂತೆ ಮಾಡಿಕೊಟ್ಟಿದ್ದಾರೆ ಇದರಿಂದ ಸಮಸ್ಯೆಗೆ ಪರಿಹಾರ ಲಭಿಸಿದೆ.

ಧನ್ಯವಾದಗಳು

ಸ್ಥಳ: ಮುಂಡಗೋಡ

ದಿನಾಂಕ: 20/02/2024

ಇಂತಿ ತಮ್ಮ ವಿಶ್ವಾಸಿಗಳು


 ಮುಂಡಗೋಡ ಮುಖ್ಯ ಶಿಕ್ಷಕರು
 ಸರ್ಕಾರಿ ಹಿರಿಯ ಪ್ರಾಥಮಿಕ ಶಾಲೆ ನಂ. 2
 ಮುಂಡಗೋಡ (ಉ.ಕ.)

Govt Senior Primary School No. 2 (Haluru) Mundagoda, Shirasi, Uttara Kannada

Confirmation letter from SDMC regarding incident in school occurred on 19/12/2023

On December 19, 2023, Tuesday, as usual, the school began with prayers at 9:20 AM. After the prayers, the children were heading to their classrooms. However, today the children and teachers noticed an unpleasant smell coming from the drain behind the school. The smell was so bad that it was unbearable. As a result, the students sat outside on the ledge to listen to the lesson. The head teacher reported the issue to the president of the SDMC, Mrs. Nirmala Bendlagatti (P.P.), and officials from the education department. They visited the school and confirmed the foul odour coming from the drain behind the school. The head teacher, school president, members, and parents present at that time immediately informed the town panchayat. Subsequently, junior health officers and staff from the town panchayat arrived to inspect the situation. They discovered a dead dog in the drain, which was causing the unpleasant smell.

The water from Gausamuddin Pokaki's layout and the toilet water from his rented houses behind our school have not been properly disposed of and have been left to accumulate behind the school without being redirected. For the past two years, this has caused a persistent foul smell at the school. Despite bringing this issue to the attention of the town panchayat, no solution was provided. Given this ongoing problem, the SDMC members and parents raised the matter with journalists to explain why the children had to sit outside and demanded action to resolve the drainage issue. In response, the town panchayat staff brought a JCB to close the drain, diverted the water to another route, and made temporary arrangements. This incident was reported in the newspaper on December 20, 2023.

A permanent sidewall has been built and made the water flow permanently, so the problem has been solved.

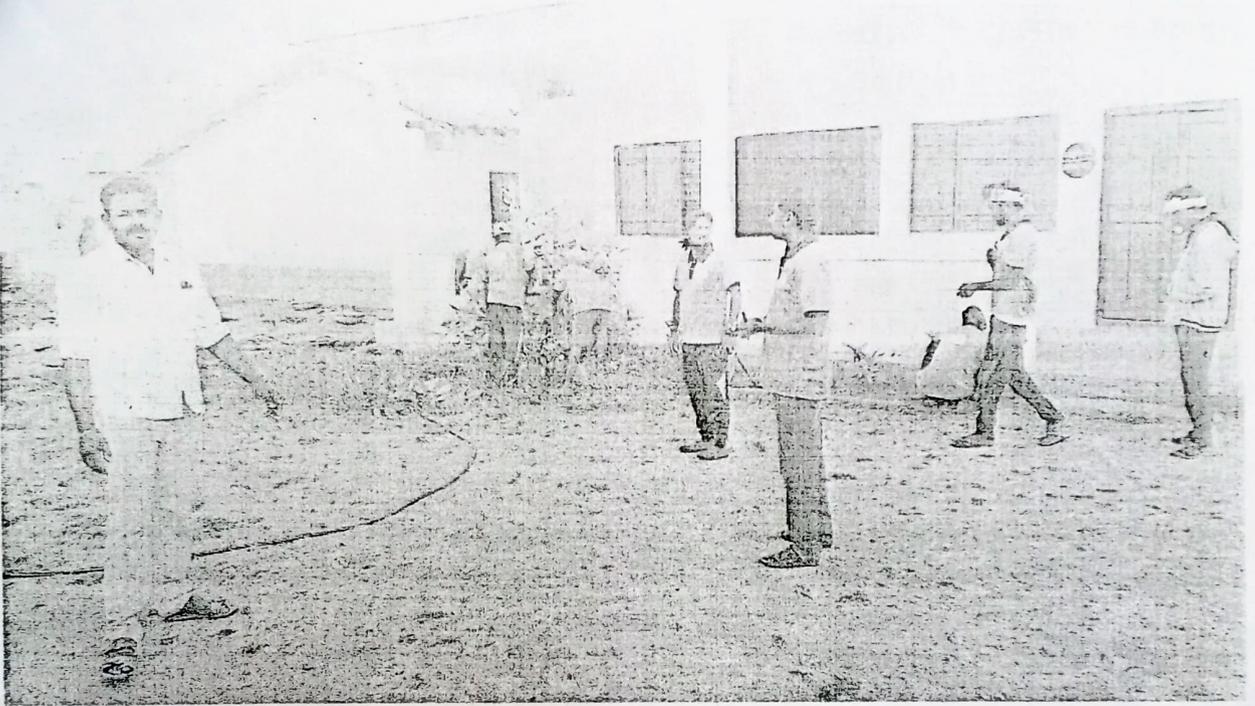
Thank You

Place: Mandagoda

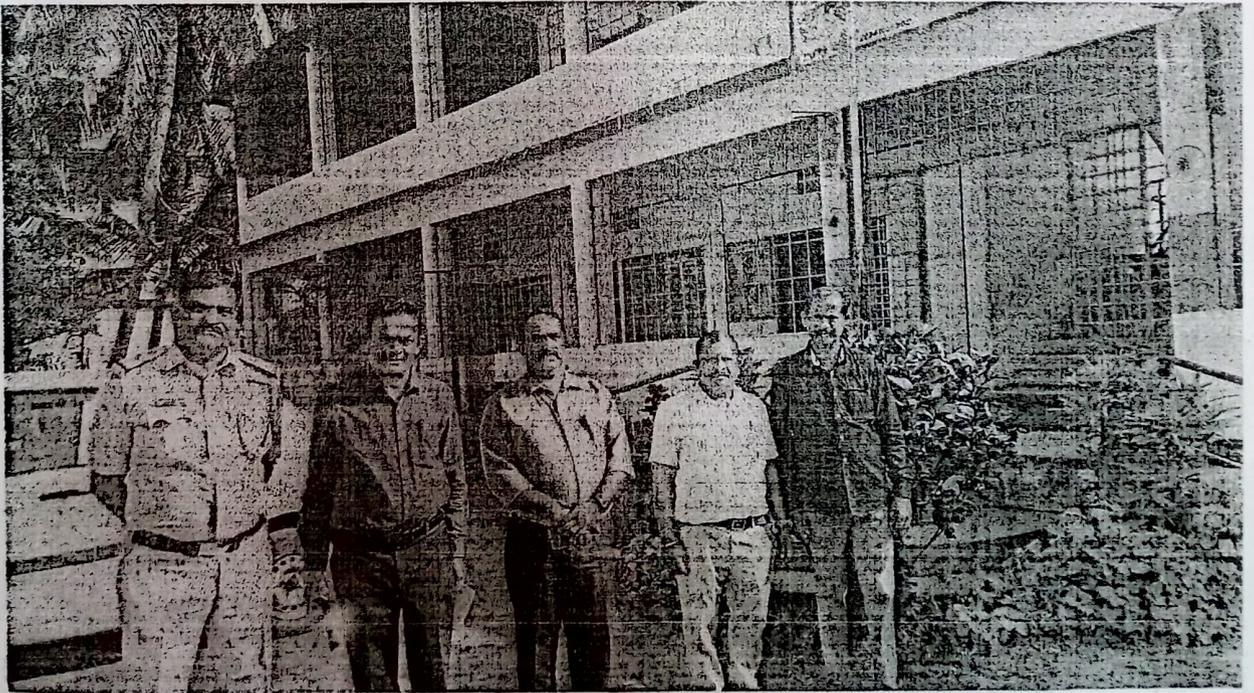
Date: 20.02.2024

Yours Sincerely

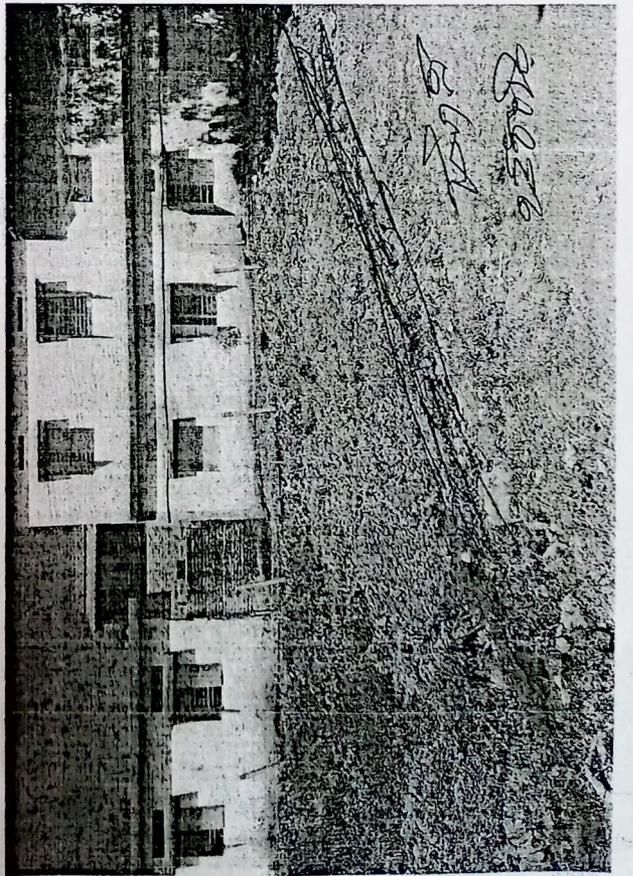
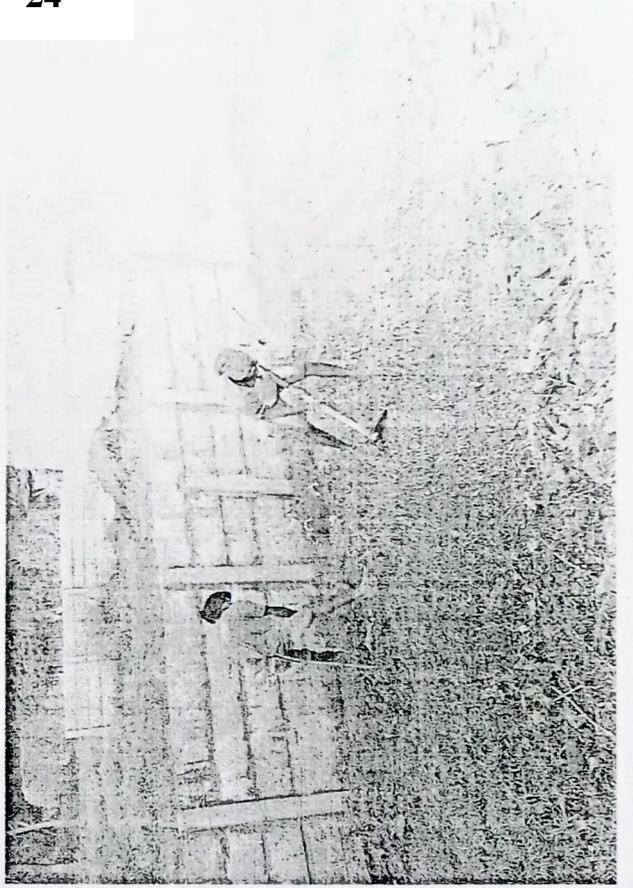
Headmaster
Government Senior Primary School
Mundagoda



ಕಾಲ ಕೊಠಡಿ



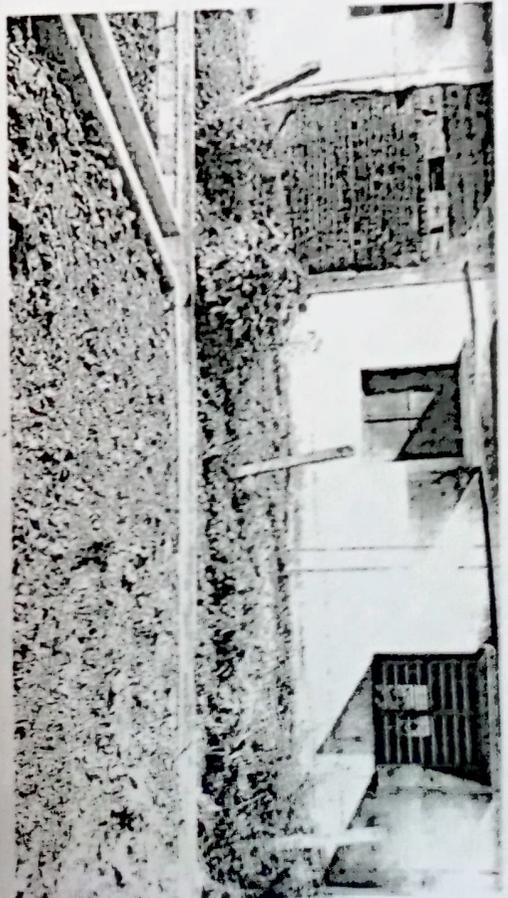
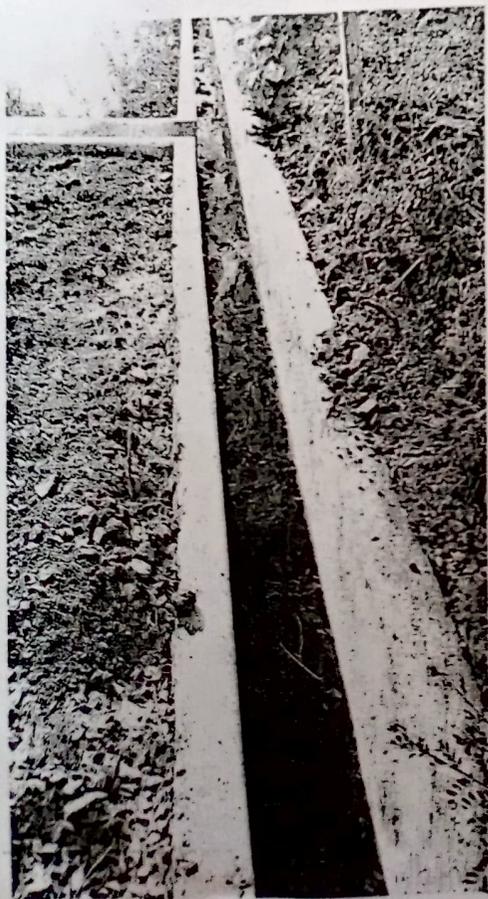
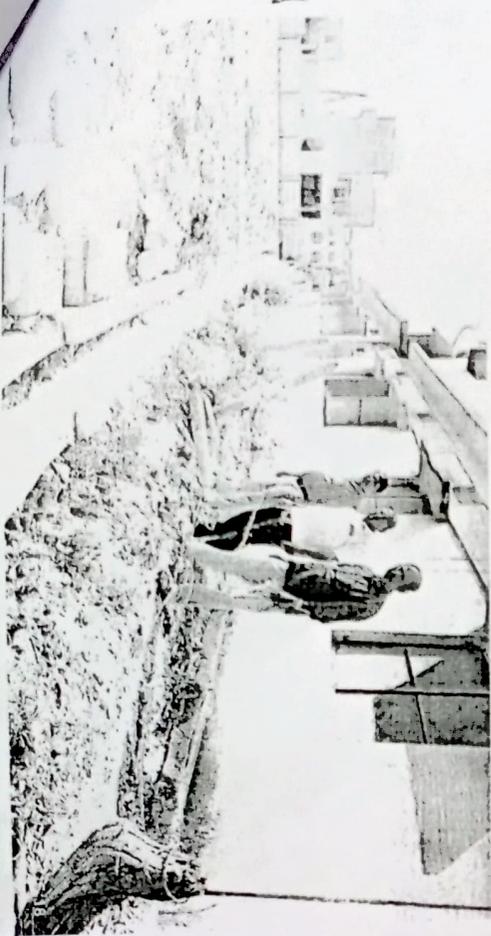
ಜಿಲ್ಲಾ ಅಧಿಕಾರಿಯ ಕೆ.ಪಿ. ಅಧೀನ



ಶಾಲೆ ಕಟ್ಟಿಸಿದ ಕೆಲಸ

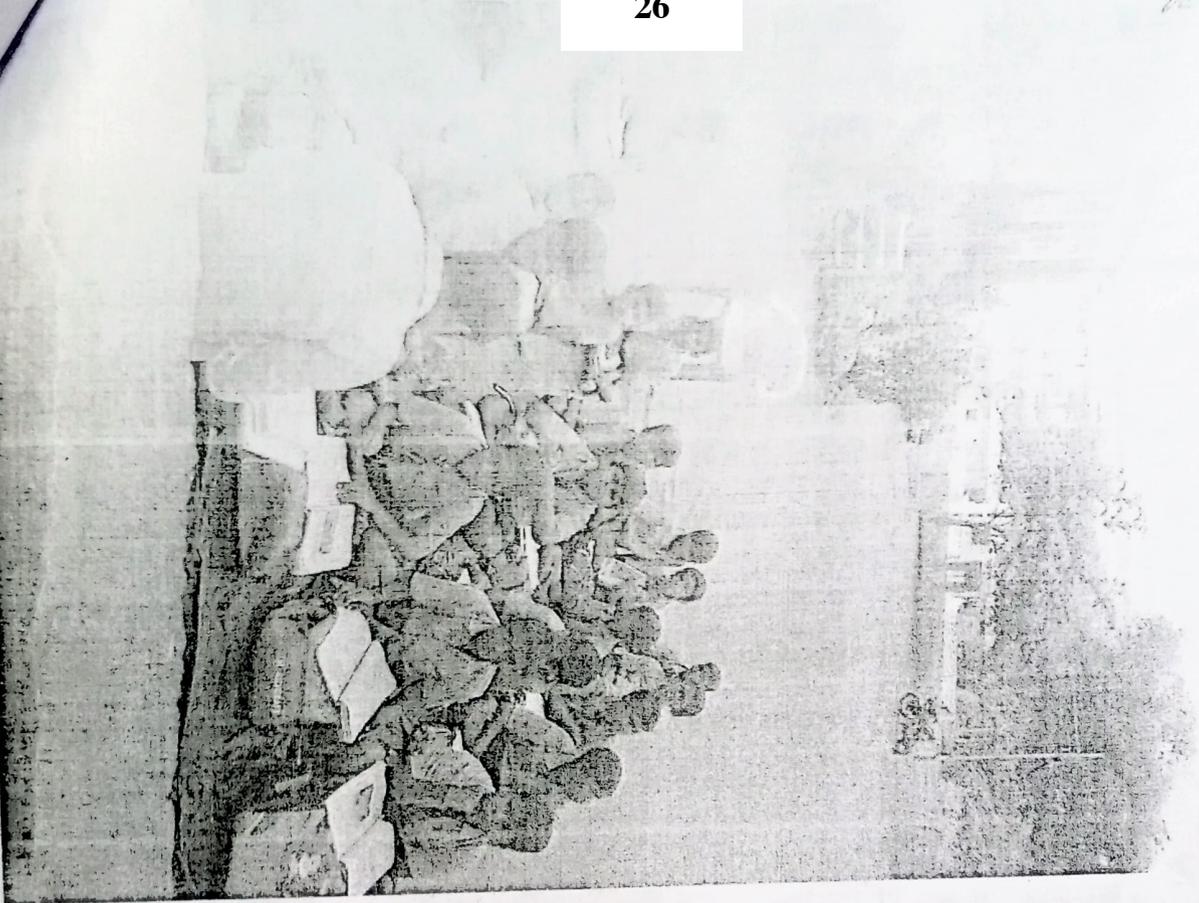
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